

ditions, benefit risk considerations availability of safer substitutes and the extent of their use in the country.

(d) The Drugs and Cosmetics Act has been amended in 1982 empowering the Central Government to prohibit the manufacture and sale of drugs, the use of which is likely to involve the risk of human beings or have no therapeutic value.

Ministry of Chemicals and Fertilizers is already seized of matter of formulating a National Drug Policy.

A.C. Sleeper facilities in Circar Express

*134. SHRI R. SAMBASIVA RAO: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to provide AC. sleeper facility in the Circar Express; and

(to) if so, by when it is likely to be provided?

THE MINISTER OF RAILWAYS (SHRI RANSI LAL): (a) No, Sir.

(b) Does not arise.

Conversion of Madras Beach Tambaram Section to Broad Gauge

•135. SHRI M. KADHARSHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have given up the proposal to convert" the Madras Beach-Tambaram Section from metre gauge to broad gauge; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHA.VRAO SCINDIA): (a) Yes, Sir.

(to) The level of passenger traffic moving on Madras Beach-Tambaram Section by Suburban trains does not justify its conversion from metre gauge to broad gauge at present.

Draft of New Education Policy

•136. MISS SAROJ KHAPARDE:
SHRIMATI USHA MALHOT-RA:

Will the Minister of EDUCATION be pleased to state:

(a) whether draft of the new National Education Policy has been prepared; and

(b) whether it is likely to be presented in Parliament during the current Session?

THE MINISTER OF EDUCATION (SHRI K. C. PANT): (a) and (b) The present state of education and the existing policy framework is being reviewed comprehensively with a view to evolving a policy framework and an institutional structure in line with the objectives of social transformation and accelerated tech-no-economic development.

This process, which will require analysis of considerable information and discussions at different stages with State Governments, Legislators; teachers, students, parents, educational planners etc., is likely to come into force in the academic year 1986-87.

Incidence of Tetanus Deaths in India

♦137. SHRI KRISHNA KUMAR BIRLA;
SHRI M. KADHARSHA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the World Health Organisation has conducted any survey recently on the incidence of tetanus deaths in India;